

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**UNSTARRED QUESTION NO. 5156.
TO BE ANSWERED ON TUESDAY, THE 24TH MARCH, 2026.**

REGISTERED NEW STARTUPS/MSMES/INDUSTRIAL UNITS

5156. SHRI RAJU BISTA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the number of new Startups/MSMEs/Industrial Units registered during the last five years, State-wise;
- (b) the total number of direct employment opportunities generated through the startups/MSMEs/Industrial Units during the same period;
- (c) the details of funds allocated and disbursed under major schemes of the Ministry aimed at promoting startups and MSMEs, State-wise; and
- (d) the number of Industries, MSMEs or registered companies that have shut down or migrated, particularly from West Bengal during the last five years?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

(a) & (b): Startup India initiative was launched on 16th January 2016, with an intent to build a strong ecosystem for nurturing innovation, startups and encouraging investments in the startup ecosystem of the country.

In the last five years, viz. 2021, 2022, 2023, 2024 and 2025, 1,65,443 entities have been recognised as startups by the Department for Promotion of Industry and Internal Trade (DPIIT). The State/Union Territory (UT)-wise details of entities recognised as startups during the last five years are placed as **Annexure-I**. Such entities recognised as startups by DPIIT have created over 16.9 lakh direct jobs in the last five years viz. 2021, 2022, 2023, 2024 and 2025.

The subject of Industries is primarily under the domain of State Governments. The Government maintains the data in respect of Micro, Small and Medium Enterprises (MSMEs). As per the Ministry of Micro, Small & Medium Enterprises (MSMEs), it launched the Udyam Registration Portal (URP) on 01.07.2020 to facilitate ease of registration for MSMEs. This is voluntary, online and based on self-declaration. As per data available on the Udyam Portal, since its inception till 15.03.2026, more than 7.92 crore MSMEs including Informal Micro

Enterprises (IMEs) are registered and have reported an employment of more than 34.98 crore. The State/UT-wise details of MSMEs registrations are placed as **Annexure-II**.

- (c): Under the Startup India initiative, the Government is implementing flagship Schemes such as Fund of Funds for Startups (FFS), Startup India Seed Fund Scheme (SISFS) and Credit Guarantee Scheme for Startups (CGSS) to support startups across categories at various stages of their business cycle.

FFS has been established to catalyze venture capital investments and is operationalized by Small Industries Development Bank of India (SIDBI), which provides capital to Securities and Exchange Board of India (SEBI)-registered Alternative Investment Funds (AIFs) which in turn invest in startups. As on 31st January 2026, Rs. 12,362.70 crore has been committed (gross commitments) and Rs. 6,829.47 crore has been disbursed to/drawdown by AIFs supported under the Scheme. The State/UT-wise gross amount committed and disbursed to AIFs is placed as **Annexure-III**.

SISFS provides financial assistance to seed stage startups through incubators. SISFS is implemented from 1st April 2021. As on 31st January 2026, Rs. 945 crore has been approved and Rs. 575 crore has been disbursed to incubators selected under the Scheme. The State/UT-wise amount approved and disbursed to incubators is placed **Annexure-IV**.

CGSS is implemented for enabling debt funding to startups through eligible financial institutions. CGSS is operationalized by the National Credit Guarantee Trustee Company (NCGTC) Limited and has been operationalized from 1st April 2023. As on 31st January 2026, loans amounting to Rs. 925.90 crore have been guaranteed for startup borrowers under the Scheme. The State/UT-wise amount of loans guaranteed to startup borrowers is placed as **Annexure-V**.

In order to strengthen and extend financial support to MSMEs, the Ministry of MSME has implemented various schemes, which inter alia, include Credit Guarantee Scheme (CGS) for Micro and Small Enterprises (MSEs), Self Reliant India (SRI) Fund, Prime Minister's Employment Generation Programme (PMEGP), etc. The details of credit support under these schemes are at **Annexure-VI**.

The primary responsibility for developing the industrial sector rests with the State Governments, which adopt different policy measures to promote industrial development. The Central Government supplements the efforts of the States/UTs through various schemes, programmes and policy initiatives for promoting the growth and competitiveness of industries including Micro, Small and Medium Enterprises (MSMEs). In addition to ongoing schemes of various Departments and Ministries, the Central Government has taken various steps, such as Make in India, Startup India, PM Gati Shakti, National Infrastructure Pipeline (NIP), National Industrial Corridor Programme, Production Linked Incentive Scheme (PLI), promoting Ease of Doing Business (EoDB) and reducing compliance burden, National Single Window System (NSWS), India Industrial Land Bank (IILB), reforms in Foreign Direct Investment (FDI), Project

Monitoring Group (PMG) etc. which facilitates setting up of major infrastructure projects across the country.

- (d):** As on 31st January 2026, a total of 2,12,283 entities have been recognised as startups by the Department for Promotion of Industry and Internal Trade. 6,789 recognised startups are categorized as closed (i.e., dissolved/struck-off), as per the Ministry of Corporate Affairs (MCA). Particularly in the State of West Bengal, 6,952 entities have been recognized as startups and 244 recognised startups are categorized as closed (i.e., dissolved/struck-off), as per the MCA.

Further as per the Udyam Registration Portal, since 01.07.2020, 1.37 lakh Micro Small and Medium Enterprises (MSMEs) have closed/shut down. The number of MSMEs shut down (1.37 lakh) as a proportion of the registered MSMEs of 7.92 crore during the same period is 0.17 %. Particularly in the State of West Bengal, 53,64,966 MSME have been registered as of 15.03.2026, and 16,696 MSMEs closed/shut down during the period.

Further, as reported by the Ministry of Corporate Affairs, between 2020-2021 and 2024-2025, 97,415 and 91,880 companies have been struck off under section 248(1) and section 248(2) of the Companies Act, 2013, respectively.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 5156 FOR ANSWER ON 24.03.2026.**

The State/UT-wise number of entities recognised as startups during the last five years viz. 2021, 2022, 2023, 2024 and 2025 are as under:

State/UT	Number of entities recognized as startups in the last five years
Andaman and Nicobar Islands	73
Andhra Pradesh	3205
Arunachal Pradesh	81
Assam	1711
Bihar	3946
Chandigarh	506
Chhattisgarh	1735
Dadra and Nagar Haveli and Daman and Diu	76
Delhi	14643
Goa	597
Gujarat	15389
Haryana	8398
Himachal Pradesh	664
Jammu and Kashmir	1231
Jharkhand	1566
Karnataka	15473
Kerala	6181
Ladakh	23
Lakshadweep	2
Madhya Pradesh	5645
Maharashtra	28166
Manipur	221
Meghalaya	81
Mizoram	58
Nagaland	100
Odisha	2835
Puducherry	175
Punjab	1953
Rajasthan	6230
Sikkim	14
Tamil Nadu	11592
Telangana	9135
Tripura	157
Uttar Pradesh	16625
Uttarakhand	1379
West Bengal	5577
Total	1,65,443

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 5156 FOR ANSWER ON 24.03.2026.**

The State-wise MSME registrations as per Udyam Registration Portal from 01-07-2020 till 15-03-2026 are given in the table below:

State/UT	Micro	Small	Medium	Total
Andaman And Nicobar Islands	22,269	158	4	22,431
Andhra Pradesh	39,53,672	17,067	985	39,71,724
Arunachal Pradesh	49,287	389	19	49,695
Assam	15,33,215	6,732	529	15,40,476
Bihar	43,14,355	12,072	591	43,27,018
Chandigarh	80,717	1,269	133	82,119
Chhattisgarh	13,54,917	8,392	727	13,64,036
Dadra And Nagar Haveli and Daman And Diu	14,57,621	28,541	2,764	14,88,926
Delhi	1,29,963	1,127	79	1,31,169
Goa	43,62,502	54,334	4,245	44,21,081
Gujarat	20,21,856	23,105	1,770	20,46,731
Haryana	3,44,136	2,584	210	3,46,930
Himachal Pradesh	8,55,301	3,216	216	8,58,733
Jammu and Kashmir	15,70,479	5,931	357	15,76,767
Jharkhand	50,11,743	31,666	2,302	50,45,711
Karnataka	18,47,381	12,969	772	18,61,122
Kerala	20,227	114	3	20,344
Ladakh	2,462	-	-	2,462
Lakshadweep	48,64,361	19,918	1,196	48,85,475
Madhya Pradesh	1,01,73,908	74,867	6,930	1,02,55,705
Maharashtra	1,79,342	424	18	1,79,784
Manipur	75,004	418	33	75,455
Meghalaya	53,254	215	8	53,477
Mizoram	75,444	175	16	75,635
Nagaland	24,70,744	10,077	610	24,81,431
Odisha	1,08,426	670	61	1,09,157
Puducherry	21,41,880	16,996	1,236	21,60,112
Punjab	44,74,365	27,350	1,664	45,03,379
Rajasthan	36,543	164	13	36,720
Sikkim	62,51,501	39,405	2,835	62,93,741
Tamil Nadu	38,58,989	20,308	1,796	38,81,093
Telangana	35,217	916	135	36,268
Tripura	3,15,500	709	47	3,16,256
Uttar Pradesh	86,82,377	40,492	2,673	87,25,542
Uttarakhand	6,54,057	4,059	276	6,58,392
West Bengal	53,38,925	24,249	1,792	53,64,966
Total	7,87,21,940	4,91,078	37,045	7,92,50,063

ANNEXURE-III**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 5156 FOR ANSWER ON 24.03.2026.**

The amount committed and disbursed/drawdown by AIFs under FFS as on 31st January 2026 is provided below:

(in Rs. crore)

State/UT	Amount Committed to AIFs (Gross Commitments)	Amount Disbursed to/ Drawdown by AIFs
Assam	25.00	22.030
Delhi	1,099.00	761.103
Gujarat	150.00	116.331
Haryana	176.00	85.793
Karnataka	3,105.75	1,597.558
Maharashtra	6,801.95	3,581.872
Rajasthan	20.00	-
Tamil Nadu	705.00	480.524
Telangana	280.00	184.255
Total	12,362.70	6,829.47

ANNEXURE-IV**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 5156 FOR ANSWER ON 24.03.2026.**

The amount approved and disbursed to incubators under SISFS as on 31st January 2026 is provided below:

(in Rs. crore)

State/UT	Amount approved to incubators	Amount disbursed to incubators
Andhra Pradesh	29.40	17.37
Assam	12.60	5.04
Bihar	18.90	10.79
Chhattisgarh	3.15	2.16
Delhi	51.45	27.08
Goa	15.54	11.69
Gujarat	81.38	46.85
Haryana	21.00	13.40
Himachal Pradesh	13.65	6.96
Jammu & Kashmir	5.25	2.10
Jharkhand	4.20	1.68
Karnataka	104.48	62.61
Kerala	18.90	14.48
Madhya Pradesh	26.25	16.41
Maharashtra	120.75	74.31
Mizoram	4.20	1.99
Nagaland	7.35	3.57
Odisha	39.38	21.96
Puducherry	8.40	8.35
Punjab	44.10	25.78
Rajasthan	54.60	35.31
Sikkim	3.15	2.17
Tamil Nadu	96.34	57.90
Telangana	71.35	48.36
Uttar Pradesh	68.25	42.39
Uttarakhand	13.65	8.27
West Bengal	7.35	6.02
Total	945	575

ANNEXURE-V**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 5156 FOR ANSWER ON 24.03.2026.**

The State/UT-wise details of loans guaranteed to startup borrowers under the Credit Guarantee Scheme for Startups (CGSS) as on 31st January 2026 are as under:

State/UT	Amount of loans guaranteed to startup borrowers (in Rs. crore)
Andhra Pradesh	1.50
Assam	13.97
Bihar	0.28
Chandigarh	0.15
Chhattisgarh	0.65
Delhi	65.41
Gujarat	119.83
Haryana	128.39
Jammu And Kashmir	7.00
Karnataka	104.52
Kerala	35.00
Madhya Pradesh	10.80
Maharashtra	187.61
Odisha	4.50
Rajasthan	18.50
Tamil Nadu	84.60
Telangana	26.08
Uttar Pradesh	65.35
Uttarakhand	10.00
West Bengal	41.75
Total	925.90

ANNEXURE-VI

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 5156 FOR ANSWER ON 24.03.2026.

The State/UT-wise details of CGS Guarantees approved since inception in 2000 till 28.02.2026 are placed below:

States/UTs	Amount approved (in Rs. Crore)
Andaman and Nicobar Islands	755
Andhra Pradesh	39,883
Arunachal Pradesh	1,801
Assam	26,579
Bihar	52,395
Chandigarh	6,450
Chhattisgarh	19,434
Delhi	54,290
Goa	4,445
Gujarat	1,12,795
Haryana	47,545
Himachal Pradesh	13,454
Jammu And Kashmir	14,782
Jharkhand	32,557
Karnataka	97,316
Kerala	35,489
Ladakh	373
Lakshadweep	22
Madhya Pradesh	60,367
Maharashtra	1,66,366
Manipur	1,238
Meghalaya	1,893
Mizoram	859
Nagaland	1,398
Odisha	42,591
Puducherry	1,556
Punjab	44,213
Rajasthan	59,092
Sikkim	707
Tamil Nadu	97,457
Telangana	45,935
Dadra and Nagar Haveli & Daman and Diu	1,648
Tripura	2,693
Uttar Pradesh	1,37,574
Uttarakhand	13,902
West Bengal	76,887
Total	13,16,741

The State/UT-wise details of investment under SRI Fund since inception till 28.02.2026 are provided below:

States/UTs	Fund Investment (in Rs. Crore)
Andhra Pradesh	10.4
Assam	0.3
Bihar	243.7
Chandigarh	67.6
Chhattisgarh	0.3
Delhi	1,908.2
Dadra and Nagar Haveli & Daman and Diu	4.2
Goa	0.3
Gujarat	659.2
Haryana	1,923.9
Himachal Pradesh	0.3
Jharkhand	0.2
Karnataka	4,342.3
Kerala	843.4
Madhya Pradesh	49.3
Maharashtra	4,427.8
Odisha	32.7
Puducherry	11.2
Punjab	33.5
Rajasthan	275.7
Tamil Nadu	730.6
Telangana	1,150.1
Tripura	0.3
Uttar Pradesh	653.4
Uttarakhand	27.8
West Bengal	41.8
Total	17,438.1

The State/UT-wise details of microenterprises assisted across the country state-wise under PMEGP during FY 2020-21 to FY 2024-25 are provided below:

State/UT	Margin Money (MM) Subsidy (in Rs. crore)
Andaman Nicobar	8.58
Andhra Pradesh	614.5
Arunachal Pradesh	43.41
Assam	330.78
Bihar	617.23
Chandigarh	1.7
Chhattisgarh	346.86
Delhi	14.43
Goa	12.47
Gujarat	1260.14
Haryana	295.29
Himachal Pradesh	166.62
Jammu & Kashmir	1412.05
Jharkhand	216.03
Karnataka	698.37
Kerala	331.92
Ladakh	39.51
Lakshadweep	0.35
Madhya Pradesh	809.82
Maharashtra	577.73
Manipur	130.18
Meghalaya	64.16
Mizoram	75.73
Nagaland	125.96
Odisha	455.14
Puducherry	5.35
Punjab	340.42
Rajasthan	489.06
Sikkim	20.91
Tamil Nadu	802.07
Telangana	455.41
Tripura	89.08
Uttar Pradesh	1774.54
Uttarakhand	197.56
West Bengal	361.18
Total	13184.51
